

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 156 of 2015**

**Dated: 7<sup>th</sup> January, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**BSES Yamuna Power Ltd. ....Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission ....Respondent(s)**

Counsel for the Appellant (s) : Mr.HasanMurtaza,

Counsel for the Respondent (s) : None

**ORDER**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Surendra Kumar)  
Judicial Member**

Rkt/vg